

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

CP No. 321/98 and CP No. 322/98
in
OA No. 1246/90

New Delhi, this the 12th day of August, 1999

HON'BLE MR. S.R.ADIGE, VICE CHAIRMAN(A)
HON'BLE MR. KULDIP SINGH, MEMBER (J)

CP 321/98

Het Ram s/o Sh. Jag Ram
r/o WZ-3276, Mahindra Park,
Shakur Basti, Delhi - 34.

...Petitioner

(By Advocate: Shri Avnish Jain)

Vs.

1. Sh. Vivek Khare,
Iy. C.M.E./D.S.L.
Diesel Shed, Shakurbasti,
Delhi - 34.
2. Shri Surjit Chaterjee,
D.M.E./D.S.L.
Diesel Shed, Shakurbasti,
Delhi - 34.
3. Shri A.K. Sabharwal,
Dy. Chief C.M.T./DSL,
Diesel Shed, Tughlabad,
New Delhi - 34.
4. Shri Sunil Sharma,
Senior Divisional Personnel Officer,
DRM Office, New Delhi.
5. Shri Rakesh Chopra,
D.R.M./D.R.M's office,
New Delhi.
6. Shri S.P.Mehta,
General Manager,
Headquarter Baroda House,
New Delhi.

.....Respondents

(By Advocate: Shri R.L.Dhawan)

CP 322/98

Het Ram s/o Sh. Jag Ram
r/o WZ-3276, Mahindra Park,
Shakur Basti, Delhi - 34.

...Petitioner

(By Advocate: Shri Avnish Jain)

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versus

1. Shri J.K.Sexena,
ACMT, Charbagh Training School,
Lucknow (UP).
2. Shri Surjit Chaterjee,
D.M.E./D.S.L.
Diesel Shed, Shakurbasti,
Delhi - 34.
3. Shri Amitabh, Dy.CME/Diesel,
Northern Railway, Mechanical Branch,
Baroda House, New Delhi.
4. Smt. Priti Jha,
Northern Railway,
Baroda House, New Delhi.
5. Smt. Rashmi Goel,
Senior DAO,
Northern Railway,
Railway Board, New Delhi.
6. Shri V.K.Dutt,
ADRM, DRM's office,
New Delhi.
7. Shri Ramesh Chander,
Sec. /COS Northern Railway,
Baroda House, New Delhi.

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Respondents

(By Advocate: Shri R.L. Dhawan)

O R D E R (ORAL)

By Hon'ble Shri S.R.Adige, Vice-Chairman (A):

After hearing the case for some time Shri Avnish Jain, counsel for petitioner seeks permission to withdraw CP No. 321/98 and CP 322/98 arising out of OA 1246/90. Permission granted and both the CPs stand disposed of as withdrawn. Notices are discharged.


(KULDIP SINGH)
MEMBER (J)


(S.R.ADIGE)
VICE CHAIRMAN (A)

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